

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP.No.11/66/AMR/2022		66	Pilkington Automotive India Private Limited Vs. The Regional Director (SER), MCA, Hyderabad

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Mr.Ravi Sharma, Counsel for the Petitioner is present. Issue notice to Regional Director (RD) by informing the next date of hearing. List the matter on 26.10.2022.

SD/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**